

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 102
CAA-50/ND/2020**

IN THE MATTER OF:

**M/s Annalakshmi Tradelinks Pvt. Ltd. and
M/s Bihari Vats Buildwell Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 02.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Applicant
For the Income Tax Department**

**:Mr. Vijay Kumar Gupta, CA
:Mr. Abhishek Maratha, Sr. St.
counsel and Mr. Pratyaksh Gupta,
Jr. St. counsel**

ORDER

Heard the submissions made by Mr. Vijay Kumar Gupta, Authorized Representatives of the petitioner. Learned Counsel for the Income Tax Department as well as Learned counsel for the RD/OL were present. Order in the first motion petition is reserved.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(P.S.N. Prasad)
Member (J)**

(Annu)